

(f) if so, whether any action has been taken on them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) :

(a) 159 foreigners, including 80 Commonwealth nationals, are reported to be in the Rajneesh Ashram in Pune at present ;

(b) Except for Commonwealth nationals, who do not need visas under the existing regulations, others are stated to be holding tourist visas which are normally valid for a period of three months.

(c) No requests for extension of visas has been received in the recent past ;

(d) Does not arise.

(e) No such statement has come to notice.

(f) Does not arise.

Chinese Intruder in U. P.

4239. SHRI V. G. HANDE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a Chinese intruder was arrested in Uttar Pradesh in the month of September ;

(b) whether interrogations of the intruder have revealed that some other Chinese intruders are likely to be present in India ; and

(c) the causes of such infiltration and the steps being taken by Government to check it ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) :
(a) Yes, Sir.

(b) and (c) . It is not considered in public interest to disclose the information.

Strict vigilance is being exercised to prevent entry of unauthorised persons from across the border.

राष्ट्रीय कपड़ा निगम के अधीन कार्य कर रही लकटप्रस्त कपड़ा मिलें

4240. श्री भोम प्रकाश त्यागी : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय कपड़ा निगम के अधीन कितनी कपड़ा मिलें कार्य कर रही हैं ;

(ख) प्रत्येक मिल को सरकारी नियंत्रण में ले लेने के बाद अक्टूबर, 1978 में हानि और मुनाफे के विवरण के अंकलन क्या है ;

(ग) इन मिलों के भविष्य के बारे में सरकार की नीति क्या है ।

(घ) क्या सरकार ने इन मिलों के सरकारी वक्ता की तारीख को इन मिलों के देश में आदि के लिए जिम्मेदार वा भी आदेश न दिया है ; और

(ङ) यदि नहीं, तो उसके क्या कारण हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीरतन आभा आईति) : (क) राष्ट्रीय वस्त्रनिगम 119 कपड़ा मिल (101 राष्ट्रीय मिलें तथा वे 8 मिलें जिनका प्रबन्ध सरकार ने अपने हाथ में ले लिया है) चला रहा है ।

(ख) एक विवरण रक्षा पत्र पर रखा जाता है । [ग्रन्थलय में रखा गया । देखिए संख्या एल-टी- 3101/78] ।

(ग) इन मिलों का जीव्यक्रम बनाना तथा नई वस्त्र नीति के अन्तर्गत इन्हें उत्पादन करने योग्य बनाना ही सरकार की नीति है ।

(घ) जहाँ तक राष्ट्रीयकरण कपड़ा मिलों का सम्बन्ध है । रुग्ण वस्त्र उपक्रम (राष्ट्रीयकरण) अधिनियम 1974 की धारा-5 में दी गई सीमा तक इन की देनदारियों के बारे में आश्वासन दिया गया है ।

Salt Production in Orissa

4241. SHRI SARAT KAR : Will the Minister of INDUSTRY be pleased to state :

(a) the present position of salt production together with its quality in Orissa ; and

(b) whether Government propose to increase the production and improve the quality and if so, the details thereof ?